

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12th April, 2017

No. 77 / A: The services of Sri Ambuj Nath, Principal District & Sessions Judge, Dhanbad are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Registrar (Vigilance), High Court of Jharkhand, Ranchi.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. _____ 1605 _____ /Apptt. ___ dated Ranchi the 12th April, 2017

XIX (1)/6A/2002

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

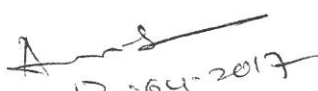
Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. _____ 1606 _____ /Apptt. ___ dated Ranchi the 12th April, 2017

XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Administration)I/c / O/o the Registrar (Vigilance) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.


12-04-2017
Registrar General